

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6731

ANSWERED ON:08.05.2013

AIR CONNECTIVITY TO OTHER COUNTRIES

Adhi Sankar Shri ;Premajibhai Dr. Solanki Kiritbhai;Rajbhar Shri Ramashankar;Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to open new international sectors under the bilateral Air Services Agreements to Air India as well as to the other Indian scheduled carriers;
- (b) if so, the details thereof, route-wise, airport-wise;
- (c) whether this move will assist Air India and other carriers to enhance the fiscal capacity;
- (d) if so, the details thereof and the follow-up action proposed by the Government;
- (e) whether the Government has received any requests for operation of direct flights to international destinations; and
- (f) if so, the details thereof during the last three years and the current year and the reaction of the Government thereto?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) & (b): Yes, Madam. The allocation of traffic rights to an applicant airline for international operation on a particular sector depends upon the availability of such rights under the respective bilateral air services agreement. The Government has recently granted traffic rights to Indian scheduled carriers for operation on the following new international routes - Delhi-Rome-Madrid/ Barcelona, Delhi-Moscow, Delhi-Sydney/ Melbourne, Mumbai-Nairobi, Mumbai-Al Najaf, Lucknow- Al Najaf, Varanasi- Al Najaf, Mumbai-Jakarta, Mumbai-Zurich, Delhi-Tashkent, Mumbai-Ho Chi Minh City, Delhi-Ho Chi Minh City, Delhi-Macau.

(c) & (d): Yes, Madam. This move is expected to give a major boost to Indian carriers and spur growth of the Indian civil aviation sector as a whole by considerably improving connectivity of Indian cities with international destinations.

(e) & (f): Yes, Madam. The Government has received requests from eligible Indian carriers for operation on international routes. During the last three years Government has granted traffic rights to eligible Indian carriers for operation to the following countries: Afghanistan, Australia, Bahrain, Bangladesh, Belgium, China, France, Germany, Hong Kong, Indonesia, Iraq, Italy, Japan, Kazakhstan, Kuwait, Macao, Maldives, Malaysia, Myanmar, Nepal, Netherlands, Oman, Philippines, Qatar, Russia, Saudi Arabia, Singapore, Spain, Sri Lanka, , Switzerland, Tanzania, Thailand, Abu Dhabi, Dubai, Sharjah, USA, Vietnam